NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 27/NCLT/AHM/2017 Gujarat High Court CA no. 542/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.05.2017

Name of the Company:

Heena Electronics Pvt. Ltd.

Section of the Companies Act:

Sections 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

VAIBHAUI PARIKA

ADVOCATE

PETITIONER

1/

2

<u>ORDER</u>

Learned Advocate Ms. Vaibhavi Parikh present for Petitioner.

Proof of publication filed.

Proof of service of notice on statutory authorities filed.

Office of the Regional Director wrote a letter to the Assistant Solicitor General requesting him to appear before this Tribunal and seek extension of two weeks time to file representation of Regional Director marking a copy to this Tribunal. But none appeared on behalf of Regional Director before this Tribunal.

Learned Counsel for petitioner requested time.

List the matter on 05.07.2017.

Dated this the 25th day of May, 2017.

BIKKI RAVEENDRA BABU
MEMBER JUDICIAL